

**CA No.50/2015
IN
CP NO. 127(ND)/2015
RT No.11/2016**

Anil Chopra

...Petitioner

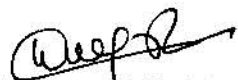
Versus.

M/s Anant Tools Pvt. Ltd. & Ors.

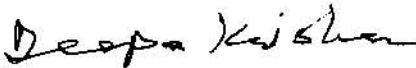
...Respondents

Present:- Mr.Rajinder Mahajan, Advocate for Petitioner.
Mr. Hemant Sharma, Advocate for respondents

Arguments inconclusive. Adjourned to 22.11.2016.


(Justice R.P. Nagrath)
Member (Judicial)

November 21, 2016


(Deepa Krishan)
Member (Technical)

arora